


C.P No. 1475/(MAH)/2017

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.11.2017

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1	CS RITESH MAHAJAN	PCS For Petitioner	

CP No.1475/ I&BP/NCLT/MB/MAH/2017

For the Petitioner Counsel has stated that today's hearing date was not intimated to the Corporate Debtor, list this matter on **14.11.2017** with a direction to the Petitioner to intimate the next date of hearing to the Corporate Debtor and to file the proof of service on the next date of hearing.

V. NALLASENAPATHY
Member (Technical)

B.S.V. PRAKASH KUMAR
Member (Judicial)